

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (Special Bench)

Item No.101
IB-126(ND)/2023

IN THE MATTER OF:

Airtech Airconditioners

.... **APPLICANT/PETITIONER**

Vs.

Parnika Commercial & Estate Pvt Ltd.

.... **RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 06.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Vipul Ganda, Ms. Abhipsa Mohanty,
Ms. Priyanka Jindal, Advocates

For the Respondent :

ORDER

Issue notice to the Respondents.

The Petitioner is directed to serve notice alongwith copy of petition to the Respondents and file proof of service alongwith affidavit of service within a week.

The Respondents are directed to file reply to the above petition within two weeks after receipt of notice.

List on **13.04.2023**.

Sd/-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)